

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

21. C.P. 127/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2021**

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd

V/s

DDPL Global Infrastructure Pvt Ltd & Ors

SECTION 59 OF COMPANIES ACT, 2013

ORDER

Ms. Jyoti N Kholia, Company Secretary for Petitioner and Ms. Khushbo
Rohra, Respondent no.3 are present through virtual hearing.

Counsel appearing for the Petitioner requested time, time granted. List this
matter on **25.08.2021**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)